

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & E.C.	From	To
1	Sh. Jeet Singh EC:74034403	Reader in the court of Ms. Madhu Jain, Pr.D&SJ (North), Rohini Courts	Reader in the court of Sh. Vimal Kumar Yadav, Pr. D&SJ (North-West), Rohini Courts
2	Sh. Kamal Bandhu Sharma EC: 17021932	Reader in the court of Sh. Vimal Kumar Yadav, Pr. D&SJ (North-West), Rohini Courts	Reader in the court of Ms. Madhu Jain, Pr.D&SJ (North), Rohini Courts
3	Sh. Kulveer Kumar EC:23998609	JJA in the personal office of Pr. D & SJ (North), Rohini Courts	JJA in the personal office of Pr. D & SJ (North-West), Rohini Courts
4	Sh. Naresh Kumar EC:39655602	JA in Record Room (North-West), Rohini Courts, Delhi.	JA in Office Pool, Admn. Branch (North), Rohini Courts, Delhi.
5	Sh. Gaus Mohd. EC:74984928	JA in Record Room & Digitization Section, RACC, New Delhi.	Ahlmad in the Court of Ms. Shikha Chahal, MM-11 (South-East), Saket Courts, New Delhi
6	Ms. Hemlata EC:19255654	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Asstt. Ahlmad in the court of Sh. Anurag Dass, ACMM-02 (Central), THC, Delhi.
7	Sh. Rakesh Kumar EC:89025264	Ahlmad in the Court of Sh. Vivek Aggarwal, Civil Judge-03, Shahdara, KKD, Delhi	Reader in the Court of Sh. Vivek Aggarwal, Civil Judge-03, Shahdara, KKD, Delhi
8	Sh. Harish Kumar EC:61484352	Assistant Ahlmad in the Court of Sh. Vivek Aggarwal, Civil Judge-03, Shahdara, KKD	Ahlmad in the Court of Sh. Vivek Aggarwal, Civil Judge-03, Shahdara, KKD, Delhi
9	Ms. Neha Chopra EC:91864296	JJA in Record Room & Digitization, RACC, New Delhi.	Assistant Ahlmad in the Court of Sh. Vivek Aggarwal, Civil Judge-03, Shahdara, KKD
10	Sh. Kamesh Saha EC:12214	JA in the Office Pool, Admn. Branch-II (HQs), THC, Delhi.	Reader in the court of Sh. Vijay Shankar, ASJ-05 (Central), THC, Delhi.
11	Ms. Dhaneshwari EC:42395307	JA in the Establishment of DSLSA, RACC, New Delhi. <i>(On diverted capacity)</i>	Reader in the court of Sh. Anil Antil, Spl. Judge (PC Act)(CBI)-15, RACC, New Delhi.
12	Sh. Vivek Mehra EC:43122078	JJA in the establishment of DSLSA, RACC, New Delhi. <i>(On diverted capacity)</i>	JJA a/w OSD to O/o the Lokayukta, GNCT, Delhi G-Block, Vikas Bhawan, IP Estate <i>(On diverted capacity for a period of Six Months or till further orders, whichever is earlier)</i>
13	Sh. Balbir Singh EC:21819588	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JJA in the establishment of DSLSA, RACC, New Delhi. <i>(On diverted capacity for a period of One Year or till further orders whichever is earlier)</i>
14	Sh. Ankit Solanki EC:43366524 <i>(on diverted capacity from Family Courts)</i>	JJA in Office Pool, Admn. Branch-II (HQs), THC, Delhi <i>(On diverted Capacity)</i>	JJA in the personal office of Pr. D & SJ (North), Rohini Courts <i>(On diverted Capacity)</i>

5

S.No.	Name & E.C.	From	To
15	Sh. Rajesh EC:15924280	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JA in the Establishment of Family Courts (HQs), Dwarka, Delhi (<i>on diverted capacity for a period of One Year or further orders whichever is earlier</i>)
16	Ms. Anita Thakur EC:96160160	SJA in Office Pool, Admn. Branch (South-East), Saket Courts, New Delhi	Reader in the court of Sh. Jay Thareja, ADJ-07 (South-East), Saket Courts, New Delhi.
17	Sh. Rajendra Kumar EC:70734642	SJA in Record Room (Sessions) (New Delhi), PHC, New Delhi.	Branch-in-charge, Digitization Section (Central), THC, Delhi.
18	Sh. Rajesh Kumar Jangira EC:69079473	SJA in Office Poo, Admn. Branch (South-East), Saket Courts	SJA in Record Room (Sessions) (New Delhi), PHC, New Delhi.

Note: 1. Earlier transfer order No.22717-847/P&T/Admn-II/HQs/Delhi/2023 & 23217-257 of even file No. both dated 24.03.2023 in respect of Sh. Sonu, JJA (EC:46584145) and Sh. Ganesh Kumar, JA (EC:66511906) respectively are hereby cancelled.

2. The tenure of Sh. Dhananjay Pratap Singh, JJA (E.C.: 71345350) in the establishment of Family Courts, Delhi *on diverted capacity* is hereby extended (*v.e.f. 11.04.2023*) for a further period of 01 year or till further orders whichever is earlier.

3. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
15.4.23.

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 27415-525 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 15 APR 2023

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, Delhi.
3. The Principal Judge, Family Courts (North-East), Karkardooma Courts, Delhi.
4. The Member Secretary, DSLSA, RACC, New Delhi.
5. Sh. Harun Pratap, OSD to Hon'ble Lokayukta, GNCT, Delhi G-Block, Vikas Bhawan, IP Estate, New Delhi.
6. The Personal Office of the undersigned.
7. The DDOs, Accounts Branches concerned.
8. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
9. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
10. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
11. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi